



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India



**The Insolvency and Bankruptcy Board of India
in association with
the British High Commission**

Organises a

Webinar

On

“Importance of maintaining Ethical Standards for Insolvency Professionals”

Wednesday, 16th December, 2020

Time: 3:30 to 5:30 pm

WELCOME & KEYNOTE ADDRESS

Dr. (Ms.) Mukulita Vijayawargiya, Whole Time Member, IBBI

&

Ms. Hannah Mayer, Head of Economics and Finance, British High Commission

The insolvency profession has evolved considerably in the short span of last four years with more than 3,200 Insolvency Professionals (IPs) as on 30th November, 2020 registered with IBBI. The objectives of the Code cannot be achieved unless IPs strive for excellence and follow the Code of Conduct in order to fairly conduct the various processes and also to inspire confidence among all the stakeholders. Maintenance of ethical standards is the cornerstone on which the conduct of an IP rests.

The Code of Conduct for IPs casts an obligation on them to maintain the highest standards of professional competence and professional ethics in the conduct of the processes under the Code in order.

It is also to be noted that an IP acting as the Resolution Professional is pivotal to the process and acts as a bridge between the Adjudicating Authority, the Committee of Creditors and other stakeholders. Being vested with the power of board of directors and responsible for the management of affairs of the corporate debtor, an IP plays a key role in the lifecycle of CIRP and other processes.

By way of this session, the panellists shall endeavour to apprise the IPs of the importance of maintaining ethical standards and also to enhance and improve the standards of professional and ethical conduct. The speakers shall also cast light on some of the best practices to be followed by IPs in discharge of their duties under the Code. The participants shall also be informed about the Code of Ethics applicable on the Insolvency Practitioners in the UK basis which best practices can be developed and applied in the Indian context.

Speakers

1. **Dr. (Ms.) Mukulita Vijayawargiya (Whole Time Member, Insolvency and Bankruptcy Board of India):** Dr. Vijayawargiya is a Whole Time Member, IBBI since April 13, 2017. She has more than 36 years of experience in various fields of law and including experience in the Central and State Government service. Dr. Vijayawargiya was also a member of the BLRC which recommended the framework of the Insolvency and Bankruptcy Code, 2016.
2. **Dr. Ashok Haldia, (Independent Director & Chairman Indian Institute of Insolvency Professionals of ICAI(IIPI):** Dr. Haldia is an Independent Director & Chairman at IIPI. He has over 35 years of experience in the power sector, reforms and restructuring, participative banking, corporate law and governance, WTO-GATS, identification and management of stressed assets and their resolution including under the IBC mechanism. He is member of The Institute of Chartered Accountants of India and the Institute of Company Secretaries of India.
3. **Ms. Tracy Stanhope (Regulatory Policy Manager, Professional Standards and Secretary, Joint Insolvency Committee, ICAEW):** Ms. Stanhope is the Secretary to the Joint Insolvency Committee which is the standard setting body for the insolvency profession. She was also involved in the project to revise the Insolvency Code of Ethics and was also former Assistant Director – Policy with The Insolvency Service in UK.
4. **Mr. Stephen Leinster (Associate Partner EY):** Mr. Leinster is the Quality Leader and Risk Director for the Firm's UK & Ireland Restructuring Group leading the team which provides support to the Group, including technical guidance, internal compliance, knowledge sharing and quality and risk management. Mr. Leinster spent more than 25 years at the Insolvency Service, an Executive Agency of the Department for Business undertaking a wide range of roles across the Service, spending the last 5 and a half years as Director of Policy.

Link for accessing Webinar: <https://svilive.in/IBBI/>

For any further information/clarification, please write to: workshop.ip@ibbi.gov.in
